

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

C.P. No. 64(ND)/2016

IN THE MATTER OF:

M/s. Princep Trade & Finance Pvt. Ltd. & Ors.

.....Petitioners

v.

M/s. BRL Finlease Ltd. & Ors.

.....Respondents

SECTION : UNDER SECTION 397-398 of the Companies Act

Order delivered on 24.07.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

Deepa Krishan

Hon'ble Member (T)

For the Petitioner(s) :

**For the Respondent(s) : Shri Krishnendu Dutta, Shri Rishi Sood,
Shri Rohan Malik, Ms. Lakshmi Gurung and
Ms. Easha Kadian, Advocates**

ORDER

Arguments heard, which remained inconclusive.

List the matter on 04.08.2017.

Sd/-

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

Sd/-

(DEEPA KRISHAN)
(MEMBER TECHNICAL)

24.07.2017

Vineet